

LIST OF BARE ACTS AND LAW BOOKS FOR LIBRARIES OF DISTRICT COURTS, DELHI

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
1	ADMINISTRATIVE TRIBUNALS ACT WITH RULES	BARE ACT	160
2	ADVOCATES ACT	BARE ACT	160
3	ARBITRATION AND CONCILIATION ACT WITH SCHEME	BARE ACT	160
4	AADHAAR ACT WITH ORDER AND REGULATIONS	BARE ACT	160
5	BAR COUNCIL OF INDIA RULES	BARE ACT	160
6	PROHIBITION OF BENAMI PROPERTY, TRANSACTIONS ACT WITH RULES	BARE ACT	160
7	BLACK MONEY (UNDISCLOSED FOREIGN INCOME AND ASSETS) ACT	BARE ACT	160
8	CENTRAL EXCISE ACT	BARE ACT	160
9	CHIT FUNDS ACT	BARE ACT	160
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11	CODE OF CIVIL PROCEDURE, 1908 WITH LETTER PATENTS	BARE ACT	220
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13	COMMISSIONS OF INQUIRY WITH RULES	BARE ACT	160
14	COMPANIES ACT, 2013 WITH RULES AND ORDERS	BARE ACT	160
15	COMPETITION ACT WITH RULES	BARE ACT	160
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17	CONSUMER PROTECTION ACT WITH RULES AND REGULATIONS	BARE ACT	160
18	CONTEMPT OF COURTS ACT WITH RULES	BARE ACT	160

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19	CONTRACT ACT	BARE ACT	160
20	CUSTOMS ACT	BARE ACT	160
21	COMMISSION FOR PROTECTION OF CHILD RIGHTS WITH RULES	BARE ACT	160
22	CENTRAL ELECTRICITY REGULATORY COMMISSION RULES AND REGULATIONS	BARE ACT	160
23	COMMERCIAL COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015	BARE ACT	160
24	CONSUMER PROTECTION ACT, 2019	BARE ACT	160
25	DOWRY PROHIBITION ACT WITH RULES	BARE ACT	160
26	DRUGS AND COSMETICS ACT WITH RULES	BARE ACT	160
27	EASEMENTS ACT	BARE ACT	160
28	ELECTRICITY ACT WITH RULES AND ORDER	BARE ACT	160
29	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952, ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	BARE ACT	160
30	EMPLOYEES' STATE INSURANCE ACT, 1948 ALONG WITH RULES AND REGULATIONS	BARE ACT	160
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32	EQUAL REMUNERATION ACT WITH RULES	BARE ACT	160
33	ESSENTIAL COMMODITIES ACT	BARE ACT	160
34	EVIDENCE ACT	BARE ACT	220
35	EXPLOSIVES ACT, 1884 WITH RULES	BARE ACT	160
36	ENEMY PROPERTY ACT WITH RULES	BARE ACT	160
37	FAMILY COURTS ACT	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPIES
38	FATAL ACCIDENTS ACT	BARE ACT	160
39	FOREIGN CONTRIBUTION (REGULATION) ACT WITH RULES	BARE ACT	160
40	FOREIGN EXCHANGE MANAGEMENT ACT WITH RULES AND REGULATIONS	BARE ACT	160
41	FOREST ACT WITH RULES	BARE ACT	160
42	FOOD SAFETY AND STANDARDS ACT WITH RULES, REGULATIONS AND ORDER	BARE ACT	160
43	GENERAL CLAUSES ACT	BARE ACT	160
44	GUARDIANS AND WARDS ACT	BARE ACT	160
45	GOODS AND SERVICES TAX ACT (CONTAINING 4 ACTS) WITH RULES AND ORDERS	BARE ACT	160
46	HINDU LAWS (CONTAINING 5 ACTS)	BARE ACT	160
47	IDENTIFICATION OF PRISONERS ACT	BARE ACT	160
48	INDIAN PENAL CODE	BARE ACT	220
49	INDUSTRIAL DISPUTES ACT WITH RULES	BARE ACT	160
50	INFORMATION TECHNOLOGY ACT WITH RULES AND REGULATIONS	BARE ACT	160
51	INCOME TAX ACT	BARE ACT	160
52	INSOLVENCY AND BANKRUPTCY CODE WITH RULES, REGULATIONS AND ORDER	BARE ACT	160
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54	LEGAL SERVICES AUTHORITIES ACT WITH RULES AND REGULATIONS	BARE ACT	160
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56	MATERNITY BENEFIT ACT WITH RULES	BARE ACT	160
57	MEDICAL COUNCIL ACT WITH RULES AND REGULATIONS	BARE ACT	160

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58	MEDICAL TERMINATION OF PREGNANCY ACT WITH RULES AND REGULATIONS	BARE ACT	160
59	MINIMUM WAGES ACT WITH RULES	BARE ACT	160
60	MOTOR VEHICLES ACT WITH RULES AND ALLIED MATERIAL	BARE ACT	160
61	MULTI-STATE CO-OPERATIVE SOCIETIES ACT WITH RULES	BARE ACT	160
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63	MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT	BARE ACT	160
64	N.D.P.S. ACT WITH RULES AND ORDER	BARE ACT	160
65	NOTARIES ACT WITH RULES	BARE ACT	160
66	NATIONAL INVESTIGATION AGENCY ACT	BARE ACT	160
67	NATIONAL FOOD SECURITY ACT	BARE ACT	160
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73	PAYMENT OF BONUS ACT WITH RULES	BARE ACT	160
74	PAYMENT OF WAGES ACT WITH RULES	BARE ACT	160
75	PERSONS WITH DISABILITIES (EQUAL OPPORTUNITIES, PROTECTION OF RIGHTS AND FULL PARTITCIPATION) ACT, 1995 WITH RULES	BARE ACT	160
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78	PREVENTION OF CRUELTY TO ANIMALS ACT WITH RULES	BARE ACT	160
79	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT	BARE ACT	160
80	PREVENTION OF MONEY LAUNDERING ACT WITH RULES	BARE ACT	160
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82	PROBATION OF OFFENDERS ACT	BARE ACT	160
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84	PUBLIC GAMBLING ACT	BARE ACT	160
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86	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT WITH RULES	BARE ACT	160
87	PROHIBITION OF CHILD MARRIAGE ACT	BARE ACT	160
88	PAYMENT AND SETTLEMENT SYSTEMS ACT	BARE ACT	160
89	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	BARE ACT	220
90	REGISTRATION ACT	BARE ACT	160
91	REPRESENTATION OF THE PEOPLE ACT WITH RULES	BARE ACT	160
92	RIGHT TO INFORMATION ACT WITH RULES AND REGULATIONS	BARE ACT	160
93	RIGHT OF CHILDREN TO FREE AND COMPULSORY EDUCATION ACT	BARE ACT	160
94	RIGHT TO FAIR COMPENSATION ACT	BARE ACT	160
95	RIGHT OF PERSONS WITH DISABILITIES ACT, 2017	BARE ACT	160
96	SALE OF GOODS ACT	BARE ACT	160
97	SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT ALONG WITH RULES	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPIES
98	SECURITIES AND EXCHANGE BOARD OF INDIA ACT	BARE ACT	160
99	SPECIAL MARRIAGE ACT	BARE ACT	160
100	SPECIFIC RELIEF ACT	BARE ACT	160
101	STAMP ACT	BARE ACT	160
102	SUCCESSION ACT	BARE ACT	160
103	SUITS VALUATION ACT	BARE ACT	160
104	TELEGRAPHY ACT WITH RULES	BARE ACT	160
105	TRANSFER OF PROPERTY ACT	BARE ACT	160
106	TRANSPLANTATION OF HUMAN ORGANS AND TISSUES ACT WITH RULES	BARE ACT	160
107	TRUSTS ACT	BARE ACT	160
108	UNLAWFUL ACTIVITES ACT WITH RULES	BARE ACT	160
109	WAQF ACT WITH RULES	BARE ACT	160
110	WILD LIFE (PROTECTION) ACT WITH RULES	BARE ACT	160
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112	TAXMANN'S MASTER GUIDE TO INCOME TAX ACT	PRADEEP S. SHAH AND RAJESH S. KADAKIA	35

Sub.:-Regarding quotation for purchase of Bare Acts which are amended in the year 2019 and Law Books for Libraries of District Courts, Delhi.

Sir/Madam,

You are requested to send the quotation for Latest Edition of Bare Acts which are amended in the year 2019 and Law Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in Judges' Library, Fourth Floor, Saket Courts Complex, New Delhi on or before 24-01-2022 (Monday) at 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **24-01-2022 (Monday) at 4:00 p.m. in Conference Hall, Adjacent to Room No. 500, 5th Floor, Saket Courts Complex, New Delhi**, failing which it will be presumed that you are not interested in sending the quotation for Bare Acts which are amended in the year 2019 and Law Books.

You should quote the rates of the Latest Edition of Bare Acts which are amended in the year 2019 and Law Books for which you are required to submit the Sample(s). Without Sample(s) of Bare Acts which are amended in the year 2019 and Law Books, quotation shall not be considered by the Centralized Library Committee.

Thanking you,

Yours faithfully,



(JAI BHAGWAN)

Branch Incharge/Sr.JA Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.